

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- # 3177
TO BE ANSWERED ON- 30/03/2022

INCLUSION OF NEW ST CASTES

3177 # SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of new castes included in the Scheduled Tribe (ST) category during the last five years, the details thereof; and
- (b) the number of the new castes included in the said category in the State of Uttar Pradesh, the district-wise details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

- (a):** The list of communities added as scheduled tribes/Changes made in the list of Scheduled Tribes list in the last five years is at **Annexure**.
- (b):** No community has been added in the Scheduled Tribe category of Uttar Pradesh in the last five years.

LIST OF COMMUNITIES ADDED AS SCHEDULED TRIBES IN THE LAST FIVE YEARS

Name of State	Act and changes in the list of STs
Karnataka	Vide THE CONSTITUTION (SCHEDULED TRIBES) ORDER (AMENDMENT) ACT, 2020 [Act No.4 OF 2020] following changes were made: (a) in entry 38, for the words "Naikda, Nayaka", the words and brackets "Naikda, Nayaka (including Parivara and Talawara)" shall be substituted (b) in entry 50, for the brackets and words "(in Uttar Kannada district)", the brackets and words "(in Belagavi, Dharwad and Uttar Kannada districts)" shall be <i>substituted</i>.
Arunachal Pradesh	Vide THE CONSTITUTION (SCHEDULED TRIBES) ORDER (AMENDMENT) ACT 2021 [Act No. 32 OF 2021] following changes were made: (a) entry 1 shall be omitted; (b) for entry 6, the following entry shall be substituted, namely:— "6. Tai Khamti"; (c) for entry 8, the following entry shall be substituted, namely:— "8. Mishmi-Kaman (Miju Mishmi), Idu (Mishmi), Taraon (Digaru Mishmi)"; (d) for entry 9, the following entry shall be substituted, namely:— "9. Monpa, Memba, Sartang, Sajolang (Miji)"; (e) for entry 10, the following entry shall be substituted, namely:— "10. Nocte, Tangsa, Tutsa, Wancho".
